

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:108
ANSWERED ON:10.08.2007
HOUSING SCHEMES IN ANDHRA PRADESH
Rao Shri Sambasiva Rayapati

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Union Government has special programme to implement housing schemes in the most backward districts in Andhra Pradesh which has been repeatedly hit by droughts and floods in the last four years;
- (b) if so, the details thereof; and
- (c) if not reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) to (c) Funds under Indira Awaas Yojana (IAY) are allocated to the States/UTs in accordance with a pre-determined criteria assigning due weightage to the housing shortage and poverty ratio of each State. In addition, as per IAY guidelines, an amount equivalent to 10% of the district's annual allocation or Rs. 50 lakh (including State share) whichever is higher, can be released to district to meet the exigencies arising out of the natural calamities like floods, which is sufficient for about 200 houses. However, for reconstruction of houses damaged due to heavy floods affecting major parts of the State, the concerned State Government has to take up the matter with the Disaster Management Division of the Ministry of Home Affairs.